

build, deliver and manage the installation of the SEL Trac CBTC, which will be implemented for lines 1, 2 and 3 of the covering of 72 kilometres across 66 stations;

- (b) whether this project is first of its kind in the country;
- (c) whether under the integrated coordination of a central control operation facility, these trains will operate automatically with an attendant on board; and
- (d) the minimum period required to complete this project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Hyderabad Metro Rail Limited has informed that a consortium of Thales group of companies M/s Thales, Canada and Thales, India will design, build, deliver and install the Seltrac CBTC system.

- (b) Yes, Sir.
- (c) The trains will operate under Automatic mode of operation with a Train Operator on board. The Train Operator will drive the train in case of failure of CBTC system.
- (d) The project is scheduled for completion in five years from the Appointed Date *i.e.* July 05, 2012.

UIG Scheme under JNNURM

1228. SHRIMATI NAZNIN FARUQUE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of cities in the States of North East which have been covered under the Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) whether Government proposes to include some more cities of the State under UIG;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the results achieved in the cities which have already been covered under UIG in the States?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Eight cities of the States of North East including Sikkim are covered under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(b) and (c) The number of cities covered under UIG of JNNURM are 65. All other cities are covered and eligible for assistance under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.

(d) A total of 21 projects on various admissible components have been approved for the eight cities of the States of North East under UIG Sub-Mission of JNNURM, out of which one project in the roads and transportation sector for the Mission city of Kohima in Nagaland has been reported physically complete. The remaining projects are at various stage in implementation.

Sewage treatment plant

1229. SHRI PARIMAL NATHWANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that only 30 per cent of the total sewage generated in country is actually treated before being dumped into available water bodies;

(b) if so, the details thereof;

(c) how many cities in Jharkhand in particular and the country as a whole have sewage treatment plants today; and

(d) the steps taken to provide sewage treatment plant in each city in the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) As per the report of Status of Water Supply, Waste Water Generation and Treatment published by Central Pollution Control Board (CPCB) in December, 2009, 35% of the total sewage generated in Class I and Class II urban towns is treated before being discharged into the water bodies or for land application.

(c) There is no sewage treatment plant under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in Jharkhand. A list of sewerage projects sanctioned under Urban Infrastructure and Governance (UIG) of JNNURM and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM are given at Statement-I and II respectively (*See below*).

(d) Sewerage and Sewage treatment is the responsibility of the State Governments/Urban Local Bodies. However, Government has been supplementing their efforts in setting up such facilities including sewage treatment plants under JNNURM and other schemes such as, Urban Infrastructure Development Scheme in Satellite Towns (UIDSST).